

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
LOK SABHA
UNSTARRED QUESTION NO. 2934
ANSWERED ON 10/03/2026

TAX ON INDIAN IMPORTS

2934. THIRU THANGA TAMILSELVAN:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether US administration has recently approved a bill which authorize US will impose a 500 per cent tax on Indian imports particularly import tariff on countries that buy oil from Russia in addition to that US has already imposed a 50% tariff on imports from India for violating the warning;
- (b) whether US administration had warned that India needed to keep itself happy and that the consequences would be dire if it continued to buy oil from Russia;
- (c) if so, the details thereof;
- (d) the impact of 500 per cent tax on Indian economy; and
- (e) the steps being taken or proposed to be taken by the Government to avoid 500 per cent tax on Indian imports and to protect Indian economy?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

- (a) As on date, no such tariff has been imposed by the United States.
- (b) to (e) Does not arise.
